

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 04.05.2022 (WEDNESDAY)

COURT –II (VIRTUAL MODE)

10:30 AM

In the Court of Hon’ble Mr. Justice M. Venugopal, Member (Judicial) and Hon’ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 67 of 2022	Committee of Administrator Pendente Lite of the Estate of Late Priyamvada Devi Birla Through Mr. Justice Mohit Shantilal Shah (Retired), and A.C. Chakrabortti (majority Members) & Anr. Vs. Insilco Agents Ltd. & Ors.	Avishek Guha	
2.	Comp. App. (AT) No. 68 of 2022	Committee of Administrator Pendente Lite of the Estate of Late Priyamvada Devi Birla Through Mr. Justice Mohit Shantilal Shah (Retired), and A.C. Chakrabortti (majority Members) & Anr. Vs. August Agents Ltd. & Ors.	Avishek Guha	
3.	Comp. App. (AT) No. 69 of 2022	Committee of Administrator Pendente Lite of the Estate of Late Priyamvada Devi Birla Through Mr. Justice Mohit Shantilal Shah (Retired), and A.C. Chakrabortti (majority Members) & Anr. Vs. Laneseda Agents Ltd. & Ors.	Avishek Guha	
4.	Comp. App. (AT) No. 70 of 2022	Anjali Bhardwaj Vs. Office of Registrar of Companies & Ors.	Manisha Chaudhary	

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- 1. Notice Board**
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**By order of Hon’ble Chairperson
-sd/-
Registrar**